

to the Government to see that their law officers go to the Supreme Court as they did in the Allahabad High Court, and say that this matter should be expeditiously disposed of and a day-to-day hearing should take place on a problem on which there is now almost a consensus but this has to be done through the courts. It can't be done across parties.

Therefore, I would urge Mr. Deputy Chairman, Sir, that this matter should be discussed threadbare in the House so that the harmony can be restored in the country.

MR. DEPUTY CHAIRMAN: Thank you very much.

SHRI ANIL DESAI (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

DR. SUBHASH CHANDRA (Haryana): Sir, I also associate myself with the matter raised by the hon. Member.

DR. VINAY P. SAHASRABUDDHE (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RAJEEV CHANDRASEKHAR (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI AJAY SANCHETI (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SUBRAMANIAN SWAMY: Sir, some Members are associating.

MR. DEPUTY CHAIRMAN: Yes, yes. Those who are associating, their names will be added. Now, Shri K. T. S. Tulsi.

**Need to increase the MSP to fifty per cent over the cost of production
to fulfill the commitment made to the farmers**

SHRI K. T. S. TULSI (Nominated): Sir, I am very grateful for this opportunity. I want to raise an important issue with regard to the farmers' suicide and the causes behind that.

All of us remember that during the elections, repeated promises were made by the BJP to the farmers of the country that Minimum Support Price in accordance with the formula of M. S. Swaminathan Commission will be adopted and would be given, which is 50 per cent above the cost of production. Now, on 6th April, 2016, in reply to an RTI query, we learn that the recommendation of the Swaminathan Commission has been rejected. And it has been rejected on the ground that it will result in distortions in the market. Now, there is a solemn promise made, and there

[Shri K. T. S. Tulsi]

is a complete breach of faith and a breach of trust in the people, and the farmers, particularly when 3,228 farmers have committed suicide across the country in 2015. Although these figures are sought to be suppressed and were not made available in reply to a question which was put by me, where they say that the figures are not available, in the public domain, the figure of 3,228 farmers having committed suicide in the year 2015 is available. Out of these, 2,911 suicides took place in Maharashtra alone. And, it has to be acknowledged that according to the reply which is filed by the Government in various cases in the courts, these suicides were due to the farmers' insufficient capacity to repay the loans. If that was the cause, how can they go on suppressing the figures and go back on the promises which were made to the farmers?

Sir, I wish to submit that this distortion and breach of faith is a cruel joke on the farmers of the country. It is also a matter of record that Punjab, which used to contribute the highest, the maximum, to the Central Pool, is number two now in the matter of suicides by the farmers on account of the agrarian crisis.

Sir, through you, I would request the Government to take note of this and take some corrective action.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MAJEED MEMON (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI C. P. NARAYANAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RAVI PRAKASH VERMA (Uttar Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

श्री अली अनवर अंसारी (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

†چودھری منور سلیم (اتر پردیش): مہودے، میں بھی خود کو اس موضوع کے ساتھ سمبڈھہ کرتا ہوں۔

श्री प्रताप सिंह बाजवा (पंजाब): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री पी. एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री नीरज शेखर (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

श्रीमती रजनी पाटिल (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SOME HON. MEMBERS: Sir, we too associate ourselves with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: So many Members are associating. Their names may be added. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, please allow me to.. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You may associate. ...*(Interruptions)*... Mr. Navaneethakrishnan's name may also be added. Now, Shri Partap Singh Bajwa. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, I associate myself with the matter, but please allow me to.. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Agreed. ...*(Interruptions)*... Your name is added. ...*(Interruptions)*... Mr. Navaneethakrishnan is associating. Now, Shri Partap Singh Bajwa. ...*(Interruptions)*...

श्री प्रताप सिंह बाजवा: सर, ...*(व्यवधान)*... सर, मेरा समय जा रहा है। ...*(व्यवधान)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, in Tamil Nadu, agriculture loan has been waived off by Amma. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am not allowing anybody to say... ...*(Interruptions)*... It is a matter which every Member here supports. So, why do you worry? ...*(Interruptions)*... Every Member is with you. Now, Shri Bajwa. ...*(Interruptions)*...

† Transliteration in Urdu script.

SHRI PARTAP SINGH BAJWA: Sir, this is a very important matter concerning Punjab. ...*(Interruptions)*...

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, just one sentence. ...*(Interruptions)*... Please let him... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I have already called Mr. Bajwa. ...*(Interruptions)*... No, no. Please. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, in Tamil Nadu, agriculture loan has been waived off by *Amma*. That may be put on record. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Navaneethakrishnan, this cannot go on like this. ...*(Interruptions)*... Every Member of this House is supporting this issue. I have mentioned your name. That is enough. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, I only wished to make this point that agricultural loan has been waived off by *Amma* in Tamil Nadu. ...*(Interruptions)*...

SHRI PARTAP SINGH BAJWA: Sir, my time is being taken away. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You may first start. ...*(Interruptions)*...

Plight of Indian workers in Libya and Iraq

श्री प्रताप सिंह बाजवा (पंजाब): सर, मैं आपके नोटिस में यह बात लाना चाहता हूँ कि पंजाब के लुधियाना जिले के तीन लड़के हैं, लीबिया की एक ऑयल कंपनी ने पहले तो उनके पासपोर्ट्स छीन लिए, उसके बाद न उनको salary दी जा रही है, न उनको खाना दिया जा रहा है। मैं External Affairs Ministry से यह मांग करना चाहता हूँ कि वहाँ जो हमारी Embassy है, कम से कम उसको pro-active role अदा करना चाहिए। यह बात अकेले लीबिया तक ही सीमित नहीं है, यह सऊदी अरब में भी हो रही है।

मैं पूरे पार्लियामेंट का ध्यान इस तरफ लाना चाहता हूँ कि our External Affairs Minister has misled the Parliament. She has misled the nation. सर, आज से दो साल पहले जून 15, 2014 को 40 लोग, जिनमें विशेष तौर से हमारे पंजाब के लोग थे, कुछ वेस्ट बंगाल के लोग थे और कुछ हिमाचल प्रदेश के लोग थे, उनको ISIS ने मोसुल से kidnap कर लिया था। उनमें से एक लड़का वहाँ से भाग कर आया। वह पंजाब का था, मेरे डिस्ट्रिक्ट गुरदासपुर का, उसका नाम हरजीत मसीह है। उसने यहाँ आकर बयान दिया कि उन लोगों ने सभी लोगों को मेरे सामने मार दिए, मैं अकेला बच कर आया, क्योंकि एक आदमी मेरे ऊपर गिर गया था और उन्होंने यह सोचा कि इसको भी गोली लगी है और यह मर गया है। उसने बताया कि जब वे सभी लाशों को छोड़ कर चले गए, तो मैं वहाँ से भाग कर निकला। सुषमा स्वराज जी के पास अकाली दल के लीडर आए, इनके मंत्री भी आए। उन्होंने यकीन दिलाया कि गवर्नमेंट के पास 6 major sources हैं। उन्होंने कहा कि वे लोग जिन्दा हैं और यह जो हरजीत मसीह का बयान है, इसका बिल्कुल कोई आधार नहीं है। मैं सुषमा स्वराज जी से कहना चाहता हूँ कि मैडम, दो साल हो गए, मेरे